Education Cooperation Agreement with New Zealand

4857. SHRI S.M. LALJAN BASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government have signed an agreement called the Education Cooperation Agreement with New Zealand recently;
 - (b) if so, the details thereof;
- (c) whether educational institutions of other countries would work on research projects;
- (d) if so, how would Indian Institutions be selected for such research work; and
 - (e) the benefits to the country as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (e) The Ministry of Human Resource Development of the Republic of India and the Ministry of Education of New Zealand had signed an Education Cooperation Arrangement on 19.4.2005 in New Delhi. The arrangement envisages that participants will encourage, as appropriate, the development of contacts and cooperation between the educational institutions of the two countries, based on their respective academic, research and educational needs. The Participants will establish a Joint Working Group to oversee the arrangement. The Joint Working Group will be chaired, on behalf of the Ministry of Education of New Zealand by a representative of the Ministry of Education, and on behalf of the Ministry of Human Resources Development of the Republic of India by a representative of the Department of Secondary and Higher Education, with participation by other Government Ministries and sector organisations, as appropriate. The Joint Working Group would meet at least once biennially or as the participants may otherwise mutually determine, to review the outcomes of the arrangement. It is expected that both countries will mutually benefit by way of collaboration in higher and technical education.

Allocation for women

†4858. SHRIMATI KUM KUM RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that only 33.6 per cent amount out of the total allocation for his Ministry has been spent for women during 2003-04; and
 - (b) if so, the details thereof?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) and (b) The Ministry of Human Resource development has three Departments.

Department of Women and Child Development

The Department of Women and Child Development spent 78.92 per cent of total Plan Allocation for schemes relating to women and children (0-6 years) in the year 2003-04.

Department of Secondary and Higher Education

The flow of funds for women in respect of Secondary and Higher Education approximately worked out to 40 per cent, for technical education approximately 20 per cent and for other schemes approximately 33 per cent on motional basis in the year 2003-04.

Department of Elementary Education and Literacy

The Department spent approximately 46.61 per cent of its total budget for women/girls under various schemes in the year 2003-04.

Construction of Classrooms under 'Sarva Shiksha Abhiyan' in Karnataka

4859. DR. VIJAY MALLYA: SHRI R.S. GAVAI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government of Kamataka had submitted a proposal for construction on 20000 classrooms under 'Sarva Shiksha Abhiyan';
- (b) if so, by when the funds to the tune of Rs. 505 crores would be released to construction of additional classrooms; and
 - (c) the time-frame for completion of this project?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) In January, 2005, Chief Minister of Karnataka had sent a letter to Minister of Human Resource Development requesting *inter-alia* funds for construction of 23535 additional classrooms at a cost of Rs. 353 crores under Sarva Shiksha Abhiyan in which Central share would have been 75%. Subsequently, however, the State Government, in their Annual Work Plan and Budget under Sarva Shiksha Abhiyan for 2005-06, have proposed construction of 8641 additional classrooms at a cost of Rs. 129.61 crores.

Extent of funds to be released to Karnataka in the light of this proposal would depend upon the decision of the Project Approval Board for sarva